APPENDIX-5F

LIST OF CAPITAL GOODS NOT PERMITTED/ PERMITTED FOR IMPORT SUBJECT TO SPECIFIC CONDITIONS UNDER THE EPCG SCHEME

(Please See Para 5.01 of FTP 2023)

Sr. No.	Name of Item	Importability under EPCG Scheme
1.	Cables	Permitted only as an integral part of Capital Goods
2.	Railway wagons (excluding specialized Tractors)	Not Permitted
3.	Tractors	Not Permitted
4.	Trucks / Tippers / Dumpers and spares thereof including Lyres.	Permitted only to mining sector
5.	Motor Cars, Sports utility Vehicle / All purpose vehicles	Not Permitted
6.	Airport Ground Handling Equipments	Not Permitted
7.	Furniture, carpets, crockery, marble, chandelier, tiles, flooring, doors for rooms, fixing panels.	Permitted only to Hotel Industry
8.	Construction equipment viz. Cranes etc.	Permitted only for providing services.
9.	All construction material like sheds, cement, steel.	Not Permitted
10.	Computer and Printers	Not Permitted
11.	All seconds Hand Capital Goods	Not Permitted
12.	Capital Goods (including Captive plants and Power Generator Sets of any kind) for export of electrical energy (power); Supply of electrical energy (power) under Chapter 7; Supply of power (energy) in their own unit, and Supply / export of electricity transmission services.	Not Permitted
13.	Pre-fabricated Polyurethane Foam (PUF) panels/doors	Permitted for use in (i) Chilled Rooms and (ii) Cold Storages set up by the Processing Units for storage of prefrozen and frozen marine products respectively, meant for exports under the EPCG Scheme
14.	Furniture and fixtures, flooring materials and furnishing materials.	Not Permitted
15.	Pre-fabricated Polyurethane Foam (PUF) panels/doors	Permitted for use in (i) Chilled Rooms and (ii) Cold Storages set up by the Units for storage of fresh fruits and vegetables, meant for exports under the EPCG Scheme